

National Company Law Tribunal

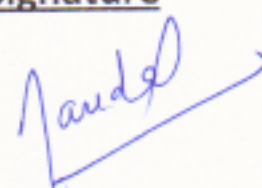
Allahabad Bench

CP NO. 27/Ald/2017.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.06.2017

NAME OF THE COMPANY: ~~Anjana Vinod~~ Kumar Sengol. V/S Jai Prakash Associates Ltd.

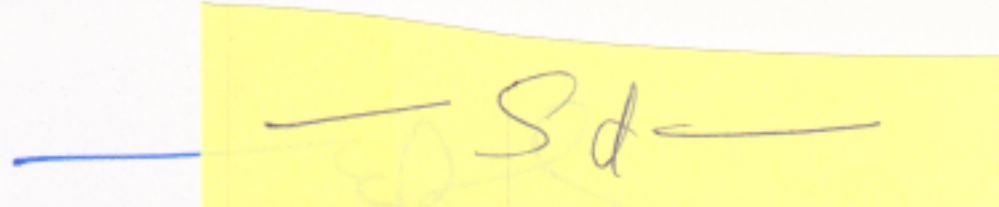
SECTION OF THE COMPANIES ACT: U/S 75(4) of Companies act of 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Monica Nanda	Advocating CS	Petitioner	
<u>2.</u>				

Ms. Monica Nanda, PCS for the company petition Advocate Sri R.P. Agarwal for the respondent company J.P. Associates Ltd.

At the request of counsel / PCS for the parties, the matter be listed for final hearing on rejoinder on 07.07.2017.

Order Date: 01.06.2017
Sharad Srivastava


(H.P. CHATURVEDI, MEMBER (Judicial))